COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 360 OF 2018

Dated: 3rdJuly, 2019

In the matter of:

ACME Solar Holdings Ltd. &Ors. Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission &Ors. Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on <u>20.08.2019</u>.

Court Master/PS

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